

PETITIONER:

M/S J.B.A. PRINTING INKS LIMITED ETC. ETC.

Vs.

RESPONDENT:

COLLECTOR OF CENTRAL EXCISE, NEW DELHI ETC. ETC.

DATE OF JUDGMENT: 23/09/1999

BENCH:

S P Bharuacha, B N Kirpal, V N Khare, SSM Quadri, D P Mohapatro

JUDGMENT:

D E R

These appeals may now be placed before a Division Bench which may decide them in the light of the judgment in Collector of Central Excise, Baroda vs. M/s Cotspun Ltd. (Civil Appeal No. 3304 of 1988)